

CENTRAL ADMINISTRATIVE TRIBUNAL, PRINCIPAL BENCH

OA No.1450/96

New Delhi, this 27th day of January, 2000

Hon'ble Shri Justice Ashok Agarwal, Chairman,
Hon'ble Smt. Shanta Shastry, Member(A)

Anil Kumar Chhatri (A. K. Chhatri)

House No.2, College Lane

New Delhi-1

(By Shri B.S.Charya, Advocate)

（二）《新民報》（1925年1月1日）

versus

1. General Manager
Northern Railway Hqrs.
Baroda House, New Delhi
2. Union of India, through
Secretary
Ministry of Railways
Rail Bhavan, New Delhi
3. Shri A.S. Negi
Chief Publicity Inspector
CPRO Office, New Delhi .. Respondents
(By Shri B.S.Jain, Advocate)

ORDER(oral)

Hon'ble Shri Justice Ashok Agarwal

By the present OA, the applicant has prayed for a direction to the respondents to permit him to appear in the written test for promotion to the post of Public Relations Officer. By an interim order passed in the present proceedings, applicant was permitted to appear in the written test. He is, however, reported to have failed in the written test. In the circumstances, the prayer contained in the OA to grant him the relief has become infructuous. Nothing therefore survives in the present OA. The prayer made by Shri B.S. Charya for withdrawing from this OA in the present circumstances is granted. The OA is accordingly dismissed.

(Ashok Agarwal)

Chairman

half -

(Smt. Shanta Shastray)
Member(A)

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